

No.GOB(I) 2/2023

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 1ST SEPTEMBER, 2023.

NOTIFICATION

PART - A

The following transfer and postings of Judicial officers in the cadre of **SENIOR CIVIL JUDGE** are ordered for administrative reasons and in the interest of public service, to take effect from **13th September, 2023:-**

| Sl. No. | Name of the Officer | Present Charge | Place to which posted |
|----------------|----------------------------------|--|--|
| 1 | 2 | 3 | 4 |
| 1 | Smt. Sujata Madiwalappa Sambrani | Senior Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (ON REQUEST) | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, P.W.D. & Irrigation Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i> |
| 2 | Sri. Jayaprakash A. | Addl. Senior Civil Judge and JMFC, Hassan. | Proposed for appointment as Senior Civil Judge, OOD, Central Project Co-ordinator, High Court of Karnataka, Bengaluru. <i>(Vacant Post)</i> |
| 3 | Sri. Jithendranath C.S. | III Addl. Chief Metropolitan Magistrate, Bengaluru City. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <i>(Vacant Post)</i> |

| 1 | 2 | 3 | 4 |
|---|--|---|---|
| 4 | Sri. Vijeth V. | Senior Civil Judge, Kunigal, Tumakuru District. (ON REQUEST) | XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Smt. Roopashri – transferred)</i> |
| 5 | Smt. Poornima Bhandarkar @ Poornima N. Pai | XI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (ON REQUEST) | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Department of Forest, Environment and Ecology, M.S.Building, Bengaluru. <i>(Vacant Post)</i> |
| 6 | Sri. Rangegowda C. | X Addl. Chief Metropolitan Magistrate, Bengaluru City. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <i>(Vacant Post)</i> |
| 7 | Sri. Nagaraj Siddappa Ankasadoddi | I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, IV Addl. Solicitor and Ex-officio Deputy Secretary to Govt., Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i> |

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| 1 | 2 | 3 | 4 |
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| 8 | Sri. Ganapathi Prashanth M. | I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. | Senior Civil Judge, OOD, Deputy Secretary, Juvenile Justice Committee, High Court of Karnataka, Bengaluru. <i>(Newly Created Post – Vide G.O.No.LAW 83 LAD 2018, dated 23.03.2020)</i> |
| 9 | Smt. Roopashri | XXXIX Addl. Chief Metropolitan Magistrate, Bengaluru City. | XXII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 10 | Sri. Loksha | II Addl. Senior Civil Judge and JMFC, Hassan. | Addl. Senior Civil Judge and JMFC, Hassan. <i>(Vice Sri. Jayaprakash A. – transferred)</i> |
| 11 | Sri. Girisha B.K. | Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Secretary to Government, (opinion-2), Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i> |
| 12 | Smt. K. Lakshmi | IV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. | Senior Civil Judge, OOD, Principal, Training Institute, Karnataka Judicial Academy, Bengaluru. <i>(Vacant Post)</i> |
| 13 | Sri. Raghavendra R. | II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. | I Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. <i>(Vice Sri. Ganapathi Prashanth M. – transferred)</i> |

| 1 | 2 | 3 | 4 |
|----|--------------------------------------|---|---|
| 14 | Sri. Mahammad Anwar Hussain Mogalani | Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. (ON REPATRIATION) | I Addl. Senior Civil Judge and JMFC., Kalaburagi. <i>(Vice Smt. Shantala Ramesh Dodwad – transferred)</i> |
| 15 | Sri. Prakash C.D. | XXXV Addl. Chief Metropolitan Magistrate, Bengaluru City. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Assistant Draftsman and Ex-officio Deputy Secretary to Govt., Department of Parliamentary Affairs, Vidhana Soudha, Bengaluru. <i>(Vacant Post)</i> |
| 16 | Smt. Shantala Ramesh Dodwad | I Addl. Senior Civil Judge and JMFC., Kalaburagi. | II Addl. Senior Civil Judge and JMFC., Kalaburagi. <i>(Vice Sri. Srinivas Navale – transferred)</i> |
| 17 | Sri. Ganesha Padiyar U. | II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Deputy Registrar, Karnataka Lokayuktha, Bengaluru. <i>(Vacant Post)</i> |
| 18 | Sri. P.Shivaraj | Senior Civil Judge and JMFC, Kudligi, Ballari District. (ON REQUEST) | V Addl. Judge, Court of Small Causes, and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 19 | Smt. Padmashree Ratnakar Patil | III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. | II Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. <i>(Vice Sri. Raghavendra R. – transferred)</i> |

| 1 | 2 | 3 | 4 |
|----|----------------------|---|---|
| 20 | Sri. Srinivas Navale | II Addl. Senior Civil Judge and JMFC., Kalaburagi. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, Kalaburagi. <i>(Vice Sri. Mahammad Anwar Hussain Mogalani - transferred)</i> |
| 21 | Smt. Pushpalatha K. | XXXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. | Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Head of Legal Cell, Primary & Secondary Education Department, M.S.Building, Bengaluru. <i>(Vacant Post)</i> |
| 22 | Smt. M.D.Pavithra | I Addl. Senior Civil Judge, Ballari. (ON REQUEST) | Senior Civil Judge and JMFC, Turuvekere, Tumakuru District. <i>(Vacant Court)</i> |
| 23 | Sri. Sunil R. | Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. | Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Girisha B.K. - transferred)</i> |
| 24 | Smt. Aparna | II Addl. Senior Civil Judge, Ballari. | I Addl. Senior Civil Judge, Ballari. <i>(Vice Smt. M.D.Pavithra - transferred)</i> |

PART - B

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect from **13th September, 2023:-**

| Sl. No. | Name of the Officer | Present Charge | Charge to which posted |
|----------------|--------------------------------------|--|---|
| 1 | 2 | 3 | 4 |
| 1 | Sri. Santhosh M.S. | Civil Judge and JMFC, Navalgund, Dharwad District. | Senior Civil Judge and JMFC., Hosanagar, Shivamogga District. <i>(Vacant Court)</i> |
| 2 | Sri. Vivek Gramopadhye | Prl. Civil Judge, Kolar. | Addl. Senior Civil Judge and JMFC., Mudhol, Bagalkot District. <i>(Vacant Court)</i> |
| 3 | Smt. Gayathri S. Kate | Prl. Civil Judge and JMFC, Challakere, Chitradurga District. | XII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i> |
| 4 | Sri. Girish Chatni | Civil Judge and JMFC, Nippani, Belagavi District. | XXI Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i> |
| 5 | Sri. Vishwanath Channabasappa Gowdar | Prl. Civil Judge, Mandya. | Presiding Officer, (Spl. Court), Economic Offences, Bengaluru. <i>(Vacant Court)</i> |
| 6 | Smt. Namrata Rao K.S. | Prl. Civil Judge and JMFC II Court, Tumakuru. | XV Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i> |
| 7 | Sri. Santhosh Kumar P.S. | Civil Judge and JMFC, Tarikere, Chikkamagaluru District. | XXXIII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i> |

| 1 | 2 | 3 | 4 |
|----|-------------------------------|--|--|
| 8 | Sri. Shambhulingayya Mudimath | Civil Judge and JMFC, Kushtagi, Koppal District. | Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 9 | Sri. Ganapati Bhat | Prl. Civil Judge, Belagavi. | X Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 10 | Sri. Yathisha R. | Prl. Civil Judge and Addl. JMFC, Bhadravathi, Shivamogga District. | XVI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 11 | Smt. Anjali Sharma V.S. | JMFC II Court, Mangaluru. | X Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Rangegowda C. – transferred)</i> |
| 12 | Sri. Aalok A.N. | Prl. Civil Judge and JMFC, Raibag, Belagavi District. | XXI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 13 | Sri. Shrikanth Ravindra | Civil Judge and JMFC, Pavagada, Tumakuru District. | Senior Civil Judge, Kunigal, Tumakuru District. <i>(Vice Sri. Vijeth V. – transferred)</i> |
| 14 | Smt. Prakriti Kalyanpur | Civil Judge, OOD, Assistant Director, Karnataka Judicial Academy, Bengaluru. | XXIII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 15 | Sri. Vinayak Mayannavar | Civil Judge and JMFC, Lingasugur, Raichur District. | Senior Civil Judge and JMFC, Afzalpur, Kalaburagi District. <i>(Vacant Court)</i> |

| 1 | 2 | 3 | 4 |
|----|-------------------------------|--|---|
| 16 | Sri. Sandeep S. Reddy | Civil Judge, OOD, Legal Assistant, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION) | Addl. Senior Civil Judge and JMFC., Magadi, Ramanagara District. <i>(Vacant Court)</i> |
| 17 | Sri. Abdul Saleem | Civil Judge and JMFC, Soraba, Shivamogga District. | I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Nagaraj Siddappa Ankasadoddi – transferred)</i> |
| 18 | Sri. Yogesha J. | Prl. Civil Judge and JMFC, Kunigal, Tumakuru District. | Senior Civil Judge and JMFC, Kudligi, Ballari District. <i>(Vice Sri. P.Shivaraj – transferred)</i> |
| 19 | Smt. Deepa K.R. | Prl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District. | Addl. Senior Civil Judge and JMFC, Sagar, Shivamogga District. <i>(Vacant Court)</i> |
| 20 | Sri. Kanchi Mayanna Goutam | Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City. | XIX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 21 | Sri. Chidanand Badiger | Prl. Civil Judge and JMFC, Chikkodi, Belagavi District. | II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vice Sri. Ganesh Padiyar U. – transferred)</i> |
| 22 | Smt. Ashwini Kore | Addl. Civil Judge and JMFC, Bhadravathi, Shivamogga District. | XXXV Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Prakash C.D. – transferred)</i> |
| 23 | Sri. Mohammed Yunus Athani | Civil Judge and JMFC, Jagalur, Davanagere District. | XLV Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Newly Created Court – vide G.O.No.LAW 48 LCE 2017, dated 5.1.2019 /21.8.2019)</i> |

| 1 | 2 | 3 | 4 |
|----|--------------------------------|---|---|
| 24 | Sri. Veeresh Kumar C.K. | Civil Judge and JMFC, Hadagali, Ballari District. | XXXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Smt. Pushpalatha K. – transferred)</i> |
| 25 | Smt. Gangavva Ayatti | Civil Judge and JMFC, Basavakalyan, Bidar District. | Addl. Senior Civil Judge and JMFC., Kunigal, Tumakuru District. <i>(Newly Created Court – vide G.O. No.LAW 137 LCE 2014, dated 28.03.2016)</i> |
| 26 | Sri. Giri Gowda B. | Civil Judge and JMFC, Nagamangala, Mandya District. | II Addl. Senior Civil Judge and JMFC, Hassan. <i>(Vice Sri. Lokesha - transferred)</i> |
| 27 | Sri. Vijaykumar S. Hiremath | Prl. Civil Judge and JMFC, Ron, Gadag District. | XLVI Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Newly Created Court – Vide G.O.No.LAW 48 LCE 2017, dated 5.1.2019/21.8.2019)</i> |
| 28 | Smt. Chinmayee R.H. | JMFC V Court, Mangaluru. | III Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i> |
| 29 | Sri. Shreyansh Doddamani | Civil Judge and JMFC, Savanur, Haveri District. | III Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vice Sri. Jithendranath C.S. – transferred)</i> |
| 30 | Sri. Vijayakumar Bagade | Civil Judge and JMFC, Aurad, Bidar District. | IV Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. <i>(Vacant Court)</i> |

| 1 | 2 | 3 | 4 |
|----|-------------------------------|---|--|
| 31 | Sri. Sandeesh T.L. | Prl. Civil Judge and JMFC, Sira, Tumakuru District. | II Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vacant Court) |
| 32 | Sri. Mohanagowda M.E. | Deputy Registrar, City Civil Court, Bengaluru City. | Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Sunil R. – transferred) |
| 33 | Sri. Narendra B.R. | Prl. Civil Judge and JMFC, Kumta. Uttara Kannada District | II Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vacant Court) |
| 34 | Smt. Mamatha Shivapuji | Prl. Civil Judge and JMFC, Malavalli, Mandya District. | VII Addl. Senior Civil Judge and JMFC., Bengaluru Rural District, Bengaluru. (Vacant Court) |
| 35 | Sri. H.P.Mohan Kumar | Prl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. | VI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court) |
| 36 | Smt. Vidyalaxmi Bhat | Prl. Civil Judge and JMFC, Shivamogga. | XI Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vice Smt. Poornima Bhandarkar @ Poornima N. Pai – transferred) |
| 37 | Sri. Sanjeevkumar S. Hindoddi | JMFC VII Court, Belagavi. | XXXI Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court) |
| 38 | Sri. Aravindra B.C. | Addl. Civil Judge and JMFC, Kadur, Chikkamagaluru District. | Senior Civil Judge and JMFC, Krishnarajanagar, Mysuru District. (Vice Smt. Sujata Madiwalappa Sambrani - transferred) |

| 1 | 2 | 3 | 4 |
|----------|-----------------------------------|--|--|
| 39 | Sri. Thimmaiah G. | Civil Judge and JMFC, Siddapur, Uttara Kannada District. | XXX Addl. Chief Metropolitan Magistrate, Bengaluru City. <i>(Vacant Court)</i> |
| 40 | Sri. Nasrat Mukhtar Ahmed Khan | Civil Judge and JMFC, Shiggaon, Haveri District. | II Addl. Senior Civil Judge, Ballari. <i>(Vice Smt. Aparna – transferred)</i> |
| 41 | Sri. Manjunatha R. | Civil Judge and JMFC, Honnali, Davanagere District. | Senior Civil Judge and JMFC, Virajpet, Kodagu-Madikeri District. <i>(Vacant court)</i> |
| 42 | Sri. Appasab Naik | Civil Judge and JMFC, Laxmeshwar, Gadag District. | XXIV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vacant Court)</i> |
| 43 | Smt. Chetana S.F. | Prl. Civil Judge and JMFC, Karkala, Udupi District. | IV Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. <i>(Vice Smt. K. Lakshmi – transferred)</i> |
| 44 | Smt.Sharmila Kamath K | I Addl. Civil Judge, Belagavi. | III Addl. Senior Civil Judge and JMFC., Hubballi, Dharwad District. <i>(Vice Smt. Padmashree Ratnakar Patil – transferred)</i> |

BY ORDER OF THE HIGH COURT

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of
publication in the next issue of Gazette in Part-II, Section 2, through the
Nodal Officer (E-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru and all the Prl. District and Sessions Judges in the State, with a direction to circulate a copy of this notification to the officers/courts concerned and to make necessary arrangement for relieving the officers concerned.
2. The Officers mentioned at Sl.No.2, 4, 8, 9, 10, 12, 13, 16, 18, 19, 22, 23 and 24 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on **13th September, 2023**
3. The Officers mentioned at Sl.No.1, 3, 5, 6, 7, 11, 15, 17, 20 and 21 of **PART-A** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on **13th September, 2023**, on receipt of necessary appointment order from the Government.
4. The Officer mentioned at Sl.No.14 of **PART-A** of the notification with a direction to get himself relieved from the present charge of his post on receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on **13th September, 2023**.
5. The Officers mentioned at Sl.No.1 to 15 and 17 to 44 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on **13th September, 2023**.
6. The Officer mentioned at Sl.No.16 of **PART-B** of the notification with a direction to get himself relieved from the present charge of his post on receipt of necessary repatriation order from the Government and then proceed to take charge of his new post on **13th September, 2023**.
7. The Accountant General in Karnataka, Bengaluru.
8. The A.R (S.S)-cum-PPS to Hon'ble the Chief Justice.
9. All the Private Secretaries to the Hon'ble Judges.
10. The Registrar General/Registrar (Vigilance)/Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Computers)/Registrar (Infrastructure and Maintenance)/Registrar (Statistics and Review) and Secretary to Hon'ble the Chief Justice.
11. The Additional Registrar General, Dharwad and Kalaburagi Benches.
12. The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.

13. The Director, Karnataka Judicial Academy, Bengaluru.
14. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
15. The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
16. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
17. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
18. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
19. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
20. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
21. The Registrar, Karnataka Lokayuktha, M.S. Building, Bengaluru.
22. The General Secretary, Karnataka State Judicial Officers' Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
23. The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
24. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
25. Spare copies.